

आयकर अपीलिय अधिकरण, विशाखापटणम SMC पीठ, विशाखापटणम
IN THE INCOME TAX APPELLATE TRIBUNAL,
VISAKHAPATNAM SMC BENCH, VISAKHAPATNAM

श्री दुव्वूरु आर एल रेड्डी, न्यायिक सदस्य के समक्ष

BEFORE SHRI DUVVURU RL REDDY, HON'BLE JUDICIAL MEMBER

आयकर अपील सं./ I.T.A. No.320/Viz/2024
(निर्धारण वर्ष / Assessment Year : 2015-16)

Mangamma Nelluri,
Guntur.
PAN: BDXPN2715E
(अपीलार्थी/ Appellant)

Vs. Income Tax Officer,
Ward-2(1),
Guntur.
(प्रत्यर्थी/ Respondent)

CORRIGENDUM

The above captioned appeal was disposed of by the Tribunal vide order dated 30/09/2024. However, on perusal of the record, we find it an inadvertent typographical mistake has crept into the Tribunal's Order, at 1st page, while mentioning the date of hearing and the date of pronouncement of order which are typed as 30/09/2027 instead of 30/09/2024. This typographical mistake has crept into the order inadvertently. Therefore, **the date of hearing and the date of pronouncement of the Tribunal order in ITA No. 320/Viz/2024 (AY 2015-16) may be read as 30/09/2024 instead of 30/09/2027.**

Sd/-
(दुव्वूरु आर.एल रेड्डी)
(DUVVURU RL REDDY)
न्यायिकसदस्य/JUDICIAL MEMBER

Dated :14/10/2024
OKK - SPS

आदेश की प्रतिलिपि अग्रेषित / Copy of the order forwarded to:-

1. निर्धारिती/ The Assessee – Mangamma Nelluri, 6-70 Nawabpet, Nadendla Mandal, Guntur District, Andhra Pradesh-522234.
2. राजस्व/The Revenue – Income Tax Officer, Ward-2(1), O/o. ITO, Lakshmipuram Main Road, Guntur, Andhra Pradesh – 522006.
3. The Principal Commissioner of Income Tax,
4. आयकर आयुक्त (अपील)/ The Commissioner of Income Tax (Appeals),
5. विभागीय प्रतिनिधि, आयकर अपीलीय अधिकरण, विशाखापटणम/ DR, ITAT, Visakhapatnam
6. गार्ड फ़ाईल / Guard file

आदेशानुसार / BY ORDER

Sr. Private Secretary
ITAT, Visakhapatnam